

ITEM NO.7 Court 1 (Video Conferencing) SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 849/2020

YOUTH BAR ASSOCIATION OF INDIA & ANR. Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

(FOR ADMISSION and IA No.76820/2020-PERMISSION TO FILE LENGTHY LIST OF DATES )

Date : 13-10-2020 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE A.S. BOPANNA  
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Ajit Sharma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice returnable in four weeks.

(GULSHAN KUMAR ARORA)  
AR-CUM-PS

(INDU KUMARI POKHRIYAL)  
ASSISTANT REGISTRAR